## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.579/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> November 2017, 10.30 A.M

Name of the Company		Abhishek Stock Broking Services Pvt.Ltd & OrsVs-Shree Ganesh Jewellery House (I) Ltd.		
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 2. 3.	Hr. Aw Mr. Ur Mr. Mr	rban flag, Adm mila Chakotabath Kunj Berlia A	J. Adr. Applicant	Nathur Bulling 22.11-2017

## ORDER

Ld. Counsel for the financial creditor is present. No one is present from the corporate debtor's side.

It appears that notice has been issued on the corporate debtor but it has not been served on the corporate debtor. Ld. Counsel for the financial creditor is directed to receive the notice from the Court Officer and make effective service on the corporate debtor and thereafter file affidavit of service within 7 days.

List on 19/12/2017 for admission.

3d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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